

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 23rd June, 2026

No. HCM/1/96-BENCH/ : It is hereby informed to all learned members of the Bar and litigants that Hon'ble The Chief Justice is pleased to constitute the regular sitting of the Division Benches and Single Benches as per the following table w.e.f. 01.07.2026, until further order(s):

DIVISION BENCH	SINGLE BENCH
Hon'ble The Chief Justice with HMJ A. Guneshwar Sharma	1. Hon'ble The Chief Justice 2. HMJ A. Bimol Singh 3. HMJ A. Guneshwar Sharma

- Every Friday, Division Bench shall be of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Bimol Singh. If Friday falls on a holiday, Hon'ble The Chief Justice will sit in a Division Bench with Hon'ble Mr. Justice A. Bimol Singh on the last working day of that week.
- This issues in supersession of all earlier notifications in this regard.

As regards subject for the benches, notification bearing No. HCM/1/96-BENCH/12845-62 dated 27th May, 2026 which is now operating, will continue until further order of Hon'ble The Chief Justice.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Imphal, the 23rd June, 2026

Endt. No. HCM/1/96-BENCH/ 14630 -48
Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. The President, District Bar Association Bishnupur /Chandel / Churachandpur / Kakching / Senapati / Tamenglong / Thoubal / Ukhrul.
13. All the Joint Registrars, High Court of Manipur.
14. All the Deputy Registrars, Language Officer, High Court of Manipur.
15. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
- ✓ 16. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR